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O.A. No.265/08

ORDER DATED 26th AUGUST, 2008

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. R.K. Samanasinghar, Ld. Counsel appearing for the applicant seeks permission to with-draw this Original Application. A Memo to this effect has been filed to-day.

Accordingly, the prayer is allowed. The Original Application is dismissed as withdrawn.


Member (A)


K. Thankappan
MEMBER (J)